

**BEFORE THE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE AT CHENNAI**

**O.A No. 84 of 2022 (SZ)**

**In the matter of:**

**East Kamaraj Nagar (North)**

Residents Welfare Association

Represented by Mr.M.N.Mahendar

Secretary

No.14, First East Street, Kamaraj Nagar

Thiruvanmiyur

Chennai – 600 041

Email : [mahendarmn@gmail.com](mailto:mahendarmn@gmail.com)

**...Applicant**

V/s

**The Commissioner,**

Greater Chennai Corporation Ripon Building & 4 Ors

**AFFIDAVIT FILED BY THE APPLICANT**

**KNS LAW CHAMBERS**  
Kaushik N. Sharma (MS 1357/2004)  
No.17/7, Vidyodaya 1<sup>st</sup> Cross street  
T.Nagar, Chennai – 600 017  
**COUNSEL FOR APPLICANT**  
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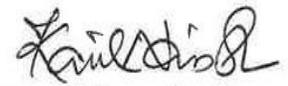
V/s

**The Commissioner,**

Greater Chennai Corporation Ripon Building & 4 Ors

S.NO	DATE	PARTICULARS	PAGE NOS
1.	20.06.2025	Additional Affidavit filed by the Applicant	1-4
2.	17.06.2025	<b>Annexure A1-</b> Copy of the Representation dated 17.06.2025 along with the Report dated 16.06.2025 provided by M/s. Balu & Associates regarding rainwater disposal in East Kamaraj Nagar (East), Thiruvanmiyur, Chennai. Status Report dated 15.12.2016 filed by the Strom Water Drain Department in OA. 219 of 2015 (SZ)- <b>Annexure A1</b>	5-16
3.		Proof of Service	17

Dated at Chennai on this the 26<sup>th</sup> day of June, 2025



**COUNSEL FOR APPLICANT**

**BEFORE THE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE AT CHENNAI****O.A No. 84 of 2022 (SZ)****In the matter of:****East Kamaraj Nagar (North)**

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Chennai – 600 041

Email : [mahendarnn@gmail.com](mailto:mahendarnn@gmail.com)**...Applicant**

V/s

**1. The Commissioner,**

Greater Chennai Corporation Ripon Building

Chennai – 600 003

Email: [Commissioner@chennaicorporation.gov.in](mailto:Commissioner@chennaicorporation.gov.in)**2. The Managing Director**

Chennai Metropolitan Water Supply

and Sewerage Board (CMWSSB)

75, Santhome High Road,

Pattinapakkam, Santhome,

Raja Annamalai Puram,

Chennai – 600 028

Email: [cmwssb@tn.gov.in](mailto:cmwssb@tn.gov.in) [md@cmwssb.in](mailto:md@cmwssb.in)**3. The Zonal Officer**

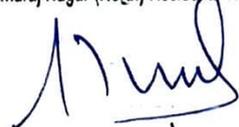
Zone – XIII, Greater Chennai Corporation

No.115, Dr.Muthulakshmi Salai, Adyar

Chennai – 600 020

Email : [dcworks@chennaicorporation.gov.in](mailto:dcworks@chennaicorporation.gov.in)

For East Kamaraj Nagar (North) Residents Welfare Association

**Secretary**

#### 4. The Area Engineer/Executive Engineer

Area – XIII, Chennai Metropolitan Water Supply  
and Sewerage Board (CMWSSB)  
No.42, 1<sup>st</sup> Main Road  
Indira Nagar, Adyar  
Chennai – 600 020

Email: [cmwssbarea13@gmail.com](mailto:cmwssbarea13@gmail.com)

...Respondents

#### AFFIDAVIT FILED BY THE APPLICANT

I, M.N.Mahendar, aged about 69 years, Secretary of East Kamaraj Nagar (North) Residents Welfare Association, having office at No. 14, First East street, Kamaraj Nagar, Thiruvanmiyur, Chennai-600041, do hereby solemnly affirm and sincerely state as follows:

1. I hereby state that I am the Applicant in the main application OA.84 of 2023 (SZ) and I am well acquainted with the facts and circumstances of this case, therefore I am qualified to swear this Affidavit.

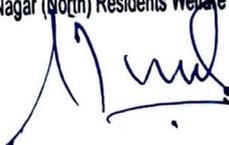
2. I hereby state that on 28.04.2025, this Hon'ble Tribunal had passed the following order directing the applicant to get instructions on installation of HP motor, the relevant extract is as follows:

*"..1. Earlier on 08.01.2025 the applicant was directed to get appropriate instructions from their client regarding the contribution they can make towards purchasing the 150 HP motor instead of the 20 HP which is already installed by the Greater Chennai Corporation (GCC).*

*2. The GCC has already carried out the directions issued by this Tribunal addressing the issue of the applicants. If the applicants are not satisfied and they insist on a specific capacity of motor it would be appropriate for them to contribute towards the same and it was the GCC to get it installed. Even after the said direction, they have not got any instruction in this regard.."*

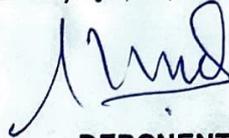
3. I hereby submit that subsequent to the direction of this Hon'ble Tribunal, the Applicant herein had approached M/s. Balu & Associates for the purpose of conducting a study on the Rainwater Disposal system at Kamaraj Nagar (East) Thiruvanmiyur, Chennai (private) and they had provided a Report dated 16.06.2025, wherein they had suggested that 3 Nos. 100 Horse power (HP) motor would be required for disposal of water clogging.
4. I hereby submit that the based on the above-said Report dated 16.06.2025 provided by M/s. Balu & Associates, the Applicant herein had given a representation dated 17.06.2025, requesting the 3<sup>rd</sup> Respondent for installation of higher power Hp motor, which was duly acknowledged by the 3<sup>rd</sup> Respondent herein. The Copy of the Representation dated 17.06.2025 along with the Report dated 16.06.2025 provided by M/s. Balu & Associates regarding the rainwater disposal in East Kamaraj Nagar (East), Thiruvanmiyur, Chennai is annexed herewith as **Annexure A1**.
5. I hereby submit that the Report dated 16.06.2025 provided by M/s. Balu & Associates clearly states that the existing volume of the present collection well is inadequate and therefore there is a need for installation of the higher power HP motors.
6. I hereby submit that the Applicants herein after consultation with the members of the Association would humbly submit that they would be able to contribute a sum of Rs. 1,00,000/- (Rupees One Lakh Only) towards the purchase of higher power Hp motors.
7. I hereby submit that upon installation of higher power motors as suggested in the Report dated 16.06.2025, the Applicant association believes that they will not face water logging situation and they shall reserve their right to approach this Hon'ble Tribunal as and when the issue arises.

For East Kamaraj Nagar (North) Residents Welfare Association

  
Secretary

Therefore, in these circumstances, it is prayed before this Hon'ble Tribunal that this Hon'ble Tribunal may be pleased to take this Affidavit on record and pass any such further orders as this Hon'ble Tribunal may deem fit and proper in the interest of justice and thus render justice.

For East Kamaraj Nagar (North) Residents Welfare Association



Secretary

DEPONENT

Solemnly affirmed at  
Chennai on this the 20<sup>th</sup> day of  
June, 2025

Before me,

  
(Sd/- Balakrishna)  
Advocate, Chennai  
(MS 617/2024)  
NO 44, 1st Street,  
Medhavarani, Ch-60.

Regd. No 186 / 2009

**East Kamaraj Nagar (North)****Residents Welfare Association, Thiruvanmiyur, Chennai - 600 041.**

(Comprising First, Second, Third and Fourth East Streets &amp; Siva Sundar Avenues)

Regd. Office at : 14, First East Street, Kamaraj Nagar, Chennai - 600 041.

E-mail : eknnrwa@gmail.com

To

Zonal Officer,  
Zone 2,GCC,  
Adyar, Chennai - 20

Date: 17/06/2025

Respected Sir,

**Sub: Submission of Consultant's Report dated 10.06.2025 by Public Health Engineering consultants****Ref: Order dated 28.04.2025 passed by the Hon'ble National Green Tribunal in O.A. No.84 of 2022 (East Kamaraj Nagar vs. The Commissioner & Ors.)**

This is to inform you that we had engaged M/s.Balu & Associates for the purpose of conducting a study on the Rainwater Disposal System at Kamaraj Nagar (East), Thiruvanmiyur, Chennai, in order to come up with a permanent solution for the issue of Rainwater stagnation. The copy of the 10 pages Report dated 10.06.2025 is attached herewith for your reference. It is suggested that 2Nos.of 100 HP Motor will be required for the purpose of draining the water that will be collected during the Monsoon season.

பெறப்பட்டது  
 நாள்: 12.16.25.....  
 மண்டலம்-13  
 பெருநகர சேவகம்

Regd. No 186 / 2009

**East Kamaraj Nagar (North)**  
**Residents Welfare Association, Thiruvanmiyur, Chennai - 600 041.**

(Comprising First, Second, Third and Fourth East Streets & Siva Sundar Avenues)

Regd. Office at : 14, First East Street, Kamaraj Nagar, Chennai - 600 041.

E-mail : eknnrwa@gmail.com

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**Conclusion of the consultant's report:**

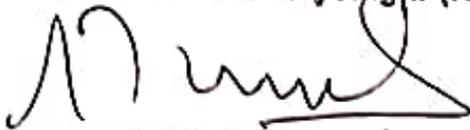
1. Volume of the present collection Well is inadequate.(75,000 Ltrs.)
2. Flow rate of present Installed Pump is inadequate (20 HP)
3. Present Associate piping work should cross Thiruvalluvar Salai not LB Road.

We hereby request you to kindly rectify all the above issues before the monsoon and prevent flooding of our Kamaraj Nagar.

Thanking you

Yours sincerely,

For East Kamaraj Nagar (N) Resident Welfare Association,



**M. N. MAHENDAR.**

**N. Secretary.**

**Mobilo - 9444010130.**

**Encl: Ton pago Balu & Associates Report.**



16.06.2025

**RAINWATER DISPOSAL SYSTEM AT KAMARAJ NAGAR (EAST),  
THIRUVANMIYUR, CHENNAI.**

**IMPROVEMENTS ON EXISTING STORMWATER DRAINAGE SYSTEM**

RO	16.06.2025	Issued on the interest of public	<p style="text-align: center;"><i>On 16/6/25</i></p> <p style="text-align: center;"><b>T.BALASUBRAMANIAN</b> B.E.(Civil), M.E., (Environmental), PGDFS, CMDA Registered Engineer No RE/GR-11/2023-01/256 Principal Consultant - Public Health Engineering &amp; Fire Fighting Systems</p>
Rev.No	Date	Description	Report Prepared By

<b>Client:</b>  Residents., Kamaraj Nagar, Thiruvanmiyur, Chennai.	<b>PHE &amp; FPS Consultants:</b>  M/s. Balu & Associates No.10/5, Mahalakshmi street, Tambaram East, Chennai-600 059
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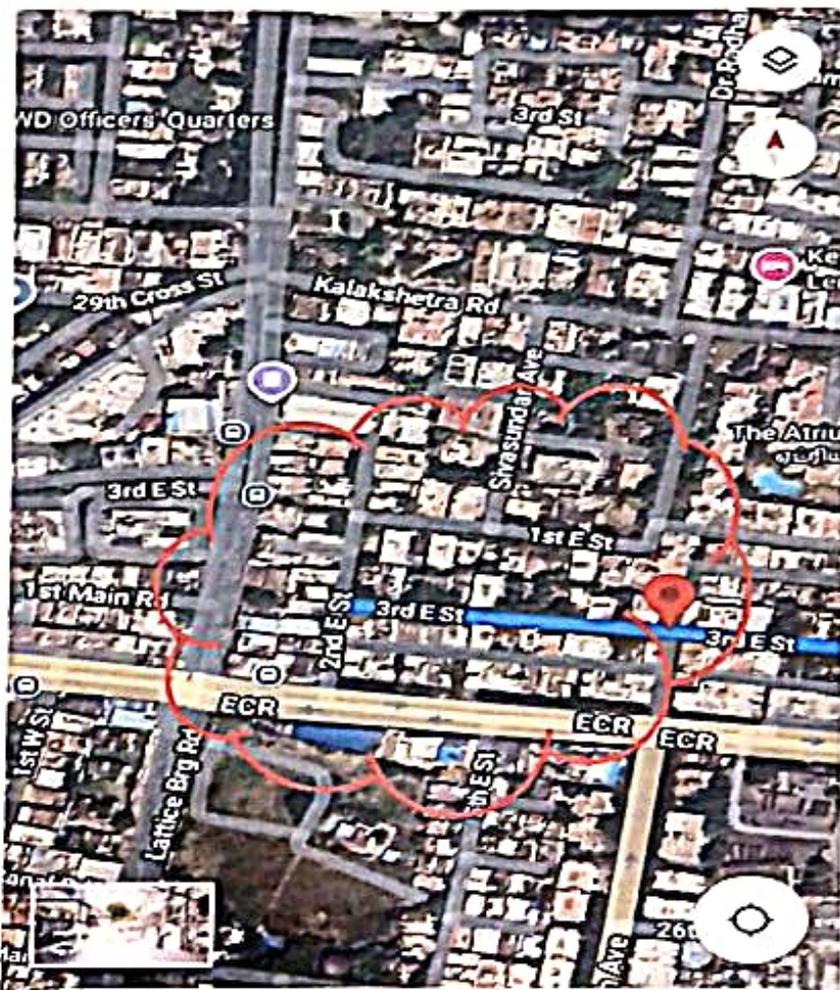
## 1. INTRODUCTION

The Residents of Kamaraj Nagar (East) is enduring flooding conditions on all Monsoon / rainy seasons, especially met severe impacts during 2015.

Valuing the efforts of residents with various departments, local authority (GCC) had executed a collection well alongwith associated piping works, to evacuate the collected RUN-OFF.

This report covers the basic requirements like volume of the collection tank, details of pumps, associated piping works etc., in order to ensure the hassle-free life of the residents, during heavy rain.

## 2. PROFILE OF LOCATION



**REFERENCE:**

Captured from reference Drawing No: D / MSGTPL / 23-24/1484 – G.C. CORPORATION AT THIRUVANMIYUR, dated 12-10-2023.

i.	Contour level @ LB road junction (chainage 475)	:	+ 100.355 m
ii.	Contour level @chainage CH: 1000	:	+ 99.657 m
iii.	Contour level @chainage CH: 1300	:	+ 99.364 m
iv.	Contour level @chainage CH: 1200	:	+ 99.484 m
v.	Contour level @end of Kamaraj Nagar 2 <sup>nd</sup> east street	:	+ 99.710 m
vi.	Contour level @end of Kamaraj Nagar 1 <sup>st</sup> east street	:	+ 99.680 m
vii.	Contour level @end of Kamaraj Nagar 3rd street	:	+ 99.457 m

### 3. RAIN FALL

As per IRC, SP-042, the 50 years return period of rainfall is 90mm/ year.

### 4. DESIGN STANDARDS

- i) Indian Road Congress - Guidelines on Road Drainage
- ii) NBC of India 2016.

### 5. FORMULA TO BE ADOPTED

#### (i) Formula for estimating the Runoff – Rational Method

The Rational Method is a universally accepted empirical formula relating rainfall to run-off and is applicable to small catchments area not exceeding 50 Km<sup>2</sup>. The formula as per Indian Road Congress, "Guidelines on Road Drainage" is;

$$Q = 0.028 PAI_c$$

- Where Q = Discharge Peak Runoff in m<sup>3</sup>/sec.  
 P = Coefficient of runoff for the catchment characteristics  
 I<sub>c</sub> = Critical Intensity of rainfall in cm/hr.  
 A = Catchment area in hectares.

The same formula can be written as;

$$Q = CIA / 360$$

- Where Q = Runoff in m<sup>3</sup>/sec.  
 C = Coefficient of runoff  
 I = Intensity of rainfall in mm/hr.  
 A = Catchment area in hectares.

**6. RUNOFF COEFFICIENT**

The runoff co-efficient being a parameter to represent the fraction of rainfall that would runoff is dependent on the imperviousness of the surface and the contributory area, intended land use pattern. The runoff co-efficient for surfaces prevailing in existing site are given in following Table;

DESCRIPTION OF SURFACE	CO-EFFICIENT OF RUNOFF
BUILDING FLAT ROOF AREA	0.90
LANDSCAPED & PODIUM AREA	0.30
PAVED AREA & ROAD AREA	0.85

**7. UNDERSTANDINGS:**

Image snipped off from "Adyar Times" (November 03.09.2024) is pasted below:



### **B. EXPECTED RUN – OFF:**

From the survey drawing (Drawing No: D / MSGTPL / 23-24/1484 – G.C. CORPORATION AT THIRUVANMIYUR, dated 12-10-2023) it is observed that the lowest point of the drain is situated at the junction of Kamaraj Nagar 3<sup>rd</sup> street and Kamaraj Nagar 2<sup>nd</sup> east street, that is., the invert level of drain @ + 98.159m Lvl.

Being this is the lowest point, an approximate catchment of 34,225 square meter (185m x 185m) is contributing the RUN -OFF at 2<sup>nd</sup> east street.

### **EXPECTED RUN – OFF :**

#### **ASSUMED AREAS:**

I.	Assumed roof area	-	20 % of 34,225 = 6,845 Sq.m
II.	Assumed Pavered and road surfaces	-	40 % of 34,225 = 13,690 Sq.m
III.	Assumed landscaped area	-	40 % of 34,225 = 13,690 Sq.m

Client:  
M/s. Kamaraj Nagar Residents

PHE & FPS Consultants:  
M/s. Balu & Associates

QUANTITY OF SURFACE AND ROOF WATER GENERATED WITH IN THE SITE - POST CONSTRUCTION STAGE			
<b>A.</b>	<b>AVAILABLE DATAS:</b>		
i.	INTENSITY OF RAIN FALL IN MM (As per IRC - SP42 - Guidelines on Road drainage)	90	MM PER HOUR
<b>B</b>	<b>RUN-OFF CO-EFFICIENT TAKEN INTO ACCOUNT FOR CALCULATION</b>		
i.	BUILDING <b>FLAT ROOF</b> AREA	0.90	
ii	LANDSCAPED & PODIUM AREA	0.30	
iii	PAVED AREA & ROAD AREA	0.85	
<b>C. RUN OFF WATER GENERATED WITHIN THE CAMPUS PER HOUR:</b>			
<b>I.</b>	<b>RUN-OFF FROM BUILDING <b>FLAT ROOF</b> AREA</b>		
	6,845.00	Sq.m	554.445 CU.M PER HOUR
	OR SAY		5,54,445 LITERS PER HOUR
<b>II</b>	<b>RUN-OFF FROM LANDSCAPED AREA</b>		
	13,690	Sq.m	369.63 CU.M PER HOUR
	OR SAY		3,69,630 LITERS PER HOUR
<b>iii</b>	<b>RUN-OFF FROM PAVED &amp; ROAD AREA</b>		
	13,690	Sq.m	1047.285 CU.M PER HOUR
	OR SAY		10,47,285 LITERS PER HOUR
<b>IV</b>	<b>TOTAL RUN-OFF FROM BUILDING ROOF, LANDSCAPED AND PAVED AREA</b>		<b>19,71,360 LITERS PER HOUR</b>

**9. DISPOSAL OF RUN-OFF BY MEANS OF PUMPING :**

As per calculations, it is estimated that a minimum of 19,00,000 litres / hour shall be accumulated in the lowest point that is , at Kamaraj Nagar east street, Thiruvanniyur.

It is presumed that the duration of rain with the same intensity for a minimum of 35-40 minutes and thus the expected collection of RUN-OFF is 12,50,000 Litres (1250 m<sup>3</sup>)

**10. CAPACITY OF INTERMEDIATE STORAGE AND PUMPS:**

I.	Volume of Intermediate sump / well	-	3,00,000 Litres
II.	Pumps :		
	System Capacity	-	1000 Cu.m/hour
	Discharge of each pump	-	500 Cu.m / hour
	No.of Pumps	-	3 Nos (2 working + 1 stand by)
	Head of pump	-	33 – 35 MWC
	Size of pumping main	-	450mm Ø OR 2 Nos of 300 mm Ø
	Drives	-	2 Nos diesel operated & 1 No electrical driven
	Made of operation	-	Auto mode.
	Theoretical HP	-	100 HP x 3 Nos

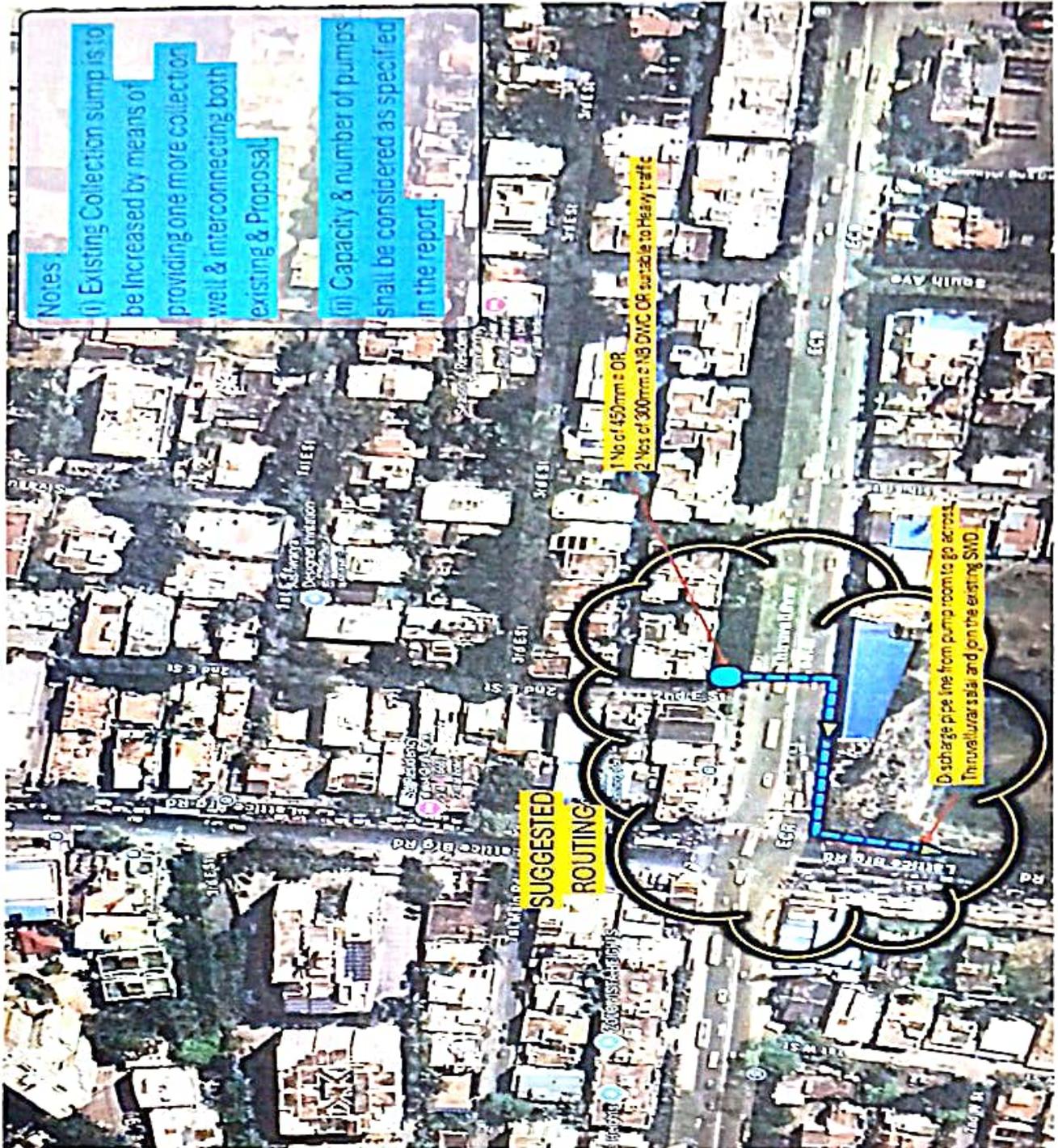
**11. CONCLUSION:**

It is to be noted that the existing system which is in place for pumping-out the RUN-OFF is inadequate in-terms of

- i. Volume of collection tank,
- ii. Flow rate of pump and
- iii. Associated piping works, and thus the stagnation / flooding happens during heavy rain.

Therefore, it is suggested to ensure the capacity of sump, duty condition of pump, size of pipe etc., as specified under Sl.No :10, in order to prevent/flooding condition of the said location.

**12. SUGGESTED ROUTING:**





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**Serving of Affidavit by Applicant in O.A. No.84 of 2022**

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Office - KNS Law Chambers <office@knslawchambers.com>

26 June 2025 at 19:11

To: commissioner@chennaicorporation.gov, cmwssb@tn.gov.in, md@cmwssb.in, dcworks@chennaicorporation.gov.in, cmwssbarea13@gmail.com, ssjtnpcb@gmail.com, dshanmuganathan@outlook.com

Dear Sir/Madam,

Please find attached the Additional Affidavit filed by the Applicant in O.A. No.84 of 2022 (SZ) before the Hon'ble National Green Tribunal (SZ). Kindly acknowledge the receipt of the same.

Regards,

T. Kiran Rani

KNS Law Chambers.

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 **East Kamaraj Nagar June 2025 Affidavit.pdf**  
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